


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | TP No. 05/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | CP No.73/2005 |
| NAME OF THE COMPANY | Pinakini Beverages Private Limited |
| NAME OF THE PETITIONER(S) | Kanteti yatiraja Sampath Kumar &(26) Others |
| NAME OF THE RESPONDENT(S) | Pinakini Beverages Private Limited |
| UNDER SECTION | 397/398 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------------|-------------|--------------------------------|---|
| V.B. Raju for V.S Raju for petitioner | Advocate | Vbaju10@gmail.com 984516247 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Cibi Vishnu Sai Vihari | Adv | 9010613245 |  |
| | | | |

Shri V.B. Raju, for Shri V.S Raju, Learned Counsels for the Petitioner and Shri Cibi Vishnu along with Sai Vihari, Learned Counsel for the Respondent. CP disposed of by separate Orders.


Member (T)


Member (J)